



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No. 857/2017
M.A. No. 3122/2018**

New Delhi, this the 22nd day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Lt. Col. Balwant Rai Nagpal (Retd.),
Aged 78 years, Group-A,
S/o Late Shri M.C. Nagpal,
R/o 0501, ATS Village,
Express Highway, Plot No.1,
Noida-201304.

.. Applicant

(By Advocate: Shri Rajiv Manglik)

Versus

1. Union of India
Through its Secretary,
Ministry of Defence,
South Block, New Delhi-11.
2. The Director General,
National Cadet Corps,
West Block-VI, R.K. Puram,
New Delhi-110066.
3. The P.C.D.A. (P),
Draupdi Ghat, Allahabad (UP).
4. The Branch Manager,
State Bank of India,
Blue Stone, 1/104 Supertech,
Sector 93, Noida-201304.



5. Centralised Pension Processing Centre,
State Bank of India,
2nd Floor, Chandni Chowk,
Delhi-110006.
.. Respondents

(By Advocate : Shri Satish Kumar)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

Learned counsel for both the parties submit that the relief claimed in this O.A. was granted to the applicant by the respondents, during the pendency of the O.A.

2. In this view of the matter, the O.A. is dismissed as infructuous. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/